

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

for order

C.A.No.387/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Maina Trexim Pvt.Ltd.		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① MR. NIRMALYA DASGUPTA,  
Adv

② Ms. PRITHA BASU,  
Adv

③ MS. ARYAA CHATTERJEE,  
Adv

For the  
Applicants

11/10/17.

ORDER

Ld. Counsel for the petitioner are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

*Jd*

(Jinan K.R.)  
Member (J)

*Jd*

(Vijai Pratap Singh)  
Member (J)